

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.A. No. 14/(MAH)/2014  
CA No.

CORAM:

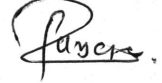

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: Mr. D. R. Sharma  
V/s.  
M/s. Bajaj Finance Limited

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
28	Adv. Rima Vilas Pansare	Advocate Rattinas in Person	 

Common Order

Co. Appeal No.14/59/ CLB/MB/MAH/2014  
Co. Appeal No.16/58,59/ CLB/MB/MAH/2015  
Co. Appeal No.17/59/ CLB/MB/MAH/2015  
Co. Appeal No.18/58,59/ CLB/MB/MAH/2015  
Co. Appeal No.19/58,59/ CLB/MB/MAH/2015

At request of the parties, list this matter for hearing on 24.2.2017.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)